

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 03

C.P. (IB)/1056(MB)2023

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Quantium Express Solutions**
(India)Private Limited

For Applicant : Not given

IBC under Sec. 59

ORDER

Heard the Counsel for the applicant. Registry as well as applicant is directed to issue notice to the ROC intimating the next date of hearing. Counsel for the applicant shall file service affidavit along with notice sent to the ROC by usual mode, including postal receipt, tract report, e-mail etc. **List on 07.12.2023.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//